

DISPOSED OFF MATTER

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.459/2018

IN THE MATTER OF:

RASHMI SINGH

...APPLICANT

VERSUS

NTPC LTD. & ORS.

...RESPONDENTS

Sl. No.	Particulars	Page No.
1.	Affidavit on behalf of Respondent No. 1 (NTPC Ltd.) to place on record the Quarterly Progress Report in terms of Order dated 21.07.2020 passed by the Hon'ble Supreme Court of India in Civil Appeal No. 2728/2020 read with Order dated 28.02.2022 passed by the Hon'ble Supreme Court of India in in Civil Appeal No. 212/2022 and also read with Orders dated 18.04.2022, 17.03.2023, 18.08.2023 and 18.11.2024 passed by the Hon'ble Supreme Court of India in M.A. No. 476/2022, M.A. No. 276/2023, MA No. 1719/2023 and M.A. No. 1165/2024, respectively, in Civil Appeal No. 2728/2020.	1-4
2.	ANNEXURE A-1 True copy of the Status Report of Wet Flue Gas Desulphurization (WFGD) System Installation at	5-23

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	NTPC - Sipat (as on 31.12.2025) for the Quarter October, 2025 to December, 2025.	
3.	Vakalatnama and Authority Letter	24-25
4.		

THROUGH



ADARSH TRIPATHI & VIKRAM SINGH BAID

Advocates for the Respondent No. 1
G-34, Basement, Lajpat Nagar - III, New Delhi - 110034
E: adarsht912003@gmail.com
M: 9090416535 / 9425308454

New Delhi

Dated :20.02.2026

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.459/2018

IN THE MATTER OF:

RASHMI SINGH

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Affidavit on behalf of Respondent No. 1 (NTPC Ltd.) to place on record the Quarterly Progress Report in terms of Order dated 21.07.2020 passed by the Hon'ble Supreme Court of India in Civil Appeal No. 2728/2020 read with Order dated 28.02.2022 passed by the Hon'ble Supreme Court of India in in Civil Appeal No. 212/2022 and also read with Orders dated 18.04.2022, 17.03.2023, 18.08.2023 and 18.11.2024 passed by the Hon'ble Supreme Court of India in M.A. No. 476/2022, M.A. No. 276/2023, MA No. 1719/2023, M.A. No. 1165/2024 and M.A. No. 2592/2025 respectively, in Civil Appeal No. 2728/2020.

I, Pankaj Kumar Sharma, S/o Sh. I. D. Sharma, aged about 59 years, Authorized Representative of the Respondent No. 1 Company, currently working as Additional General Manager (Environment Management), having its registered office at NTPC Bhawan, SCOPE Complex, 7, Institutional Area, Lodhi Road, New Delhi - 110003, presently at Sipat, do hereby solemnly affirm and state as under:-

- 9 FEB 2026

Pankaj

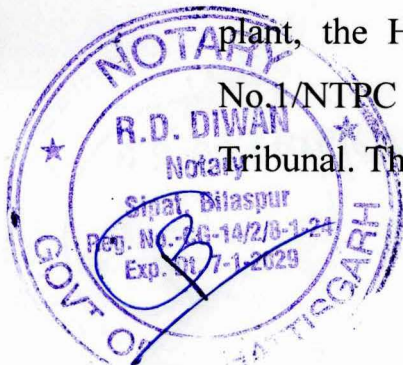
1. That I am the Authorised Representative of the Respondent No.1 in the above captioned matter and as such I am well conversant with the facts and circumstances of the case and hence, I am competent to swear the present affidavit.

2. That vide Order dated 27.02.2020, this Hon'ble Tribunal had directed the NTPC Ltd. to install the FGD plant at its Sipat Unit within a period of 6 months and to ensure to Tarpaulin covering of Coal wagons within one month from the date of the order.

3. I state that the order dated 27.02.2020 passed in O.A. No. 459 was challenged by the NTPC Ltd. before the Hon'ble Supreme Court of India in Civil Appeal No. 2728 of 2020. Vide the order dated 21.07.2020, the Hon'ble Supreme Court of India disposed-off the Appeal by extending the timelines for compliance as follows:

- i. For setting up of FGD plant, the timelines were extended in terms of the CPCB notification dated 11.12.2017.
- ii. With regard to the Tarpaulin covering of the wagons, a further one month time was granted from 21.07.2020

4. That the Hon'ble Supreme Court has, from to time, been extending the timelines for setting-up of the FGD plants and previously, the timeline for completing the FGD plant installation in Units I, 2 and 3 were extended till June, 2024. In respect of Unit Nos. 4 & 5 also, the timelines were extended till 30th June, 2024 vide order dated 18.04.2022 passed in MA No. 47612022. That while extending the period for installation of FGD plant, the Hon'ble Supreme Court had also directed the Respondent No.1/NTPC Ltd. to file quarterly progress report before this Hon'ble Tribunal. This direction was reiterated in orders passed subsequently.



Pankaj

- 9 FEB 2026

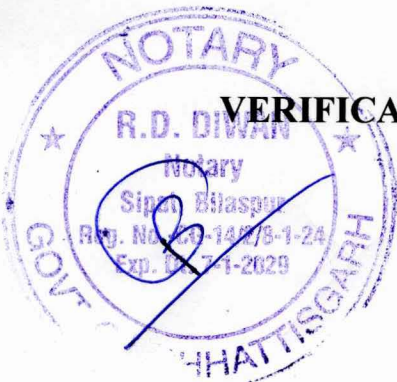
5. That the works in Units 1, 2 & 3 have been completed on 27.06.2024, 03.09.2024 and 06.05.2024, respectively.

6. That since the works could not be completed in Unit No.2 of Stage-I and Unit Nos. 4 & 5 of the Stage-II, in terms of the order dated 18.04.2022, an application seeking extension of time in respect of those Units was filed before the Hon'ble Supreme Court vide M.A. No. 11651/2024. The same has been allowed by the Hon'ble Supreme Court on 18.11.2024, and the time for completion of Stage-2 FGD system (comprising of Unit Nos. 4 and 5) was extended till August, 2025.

7. Thereafter, the Respondent No. 1 has installed and commissioned FGD in units 1, 2, 3 and got further extension from the Hon'ble Supreme Court vide Order dated 18.12.2025 in MA No. 2592 of 2025 in Civil Appeal No. 2728 of 2020 for completion of Stage-2 FGD system (comprising of Unit Nos. 4 and 5) upto 31st December, 2026.

8. That in terms of the order dated 21.07.2020 passed by the Hon'ble Supreme Court of India in Civil Appeal No. 2728 / 2020 read with Order dated 28.02.2022 passed by the Hon'ble Supreme Court in MA No. 276/2023, MA No. 1719/2023, M.A. No. 1165/2024 and M.A. No. 2592/2025 respectively, in Civil Appeal No. 2728 / 2020, the status of work progress towards setting-up of the FGD plant, as on 31.12.2025, for the Quarter October, 2025 to December, 2025 is as per **Annexure A-1** annexed with the present Affidavit.

VERIFICATION:



- 9 FEB 2026

Pankaj

DEPONENT

पंकज शर्मा
PANKAJ SHARMA
अपर महाप्रबंधक (ई एम जी)
AGM (EMG)
एनटीपीसी लिमिटेड, सीपत, बिलासपुर (छ.ग.)
NTPC Limited, Sirat, Bilaspur (C.G.)

I, the Deponent above named, do hereby solemnly verify that the contents of my above affidavit are true and correct and nothing material has been concealed from this Hon'ble Court.

Verified at Sipat on this 9th day of February 2026.

Pankaj

DEPONENT

पंकज शर्मा

PANKAJ SHARMA

अपर महाप्रबंधक (ई एम जी)

AGM (EMG)

एनटीपीसी लिमिटेड, सीपत, बिलासपुर (छ.ग.)
NTPC Limited, Sipat, Bilaspur (C.G.)

Witness

Ankit Raj

Ankit Raj (s/o Shri Raju Kumar).

Asst. office (EMG)

NTPC Sipat

- 9 FEB 2026

SOLEMNLY AFFIRMED OR SWORN
BEFORE ME BY THE WITHIN NAMED
Signature/Thumb Impression

B
Rayindra Dhar Diwan
Notary
Sipat, Bilaspur (C.G.)



Annwuxure- A-1

Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

5

1.1 Status of work progress w.r.t. Project Schedule as on 31.12.2025 for Stage # I FGD Units (Unit 1, 2 & 3)

Project Name:	3 x 660 MW Sipat stage-I (Unit 1, 2 & 3): Wet Flue Gas Desulphurization (WFGD) System.
Date of Notification of Award	24th May 2019
Agency Name	GE Power India Limited (GEPIL)
LOA Value (Crores) of Stage # I Units (Unit #1, Unit # 2 & Unit #3)	Award value: INR 701.69 Cr First Contract- INR 426.13 Cr (Ex-Works Supply) Second Contract - INR 275.56 Cr (All Services)
Status	U#3 – Completed on 06.05.2024 U#1 – Completed on 27.06.2024 U#2 - Completed on 03.09.2024

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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

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2.1 Status of work progress w.r.t. Project Schedule as on 31.12.2025 for Stage # II Units (Unit 4 & 5)

Project Name:	2 x 500 MW Sipat stage -II (Unit 4 & Unit 5): Wet Flue Gas Desulphurization (WFGD) System.
Date of Notification of Award	06.10.2021
Agency Name	Bharat Heavy Electricals Limited (BHEL)
LOA Value (Crores) of Stage # II Units(Unit # 4 & Unit # 5)	Award value: INR 494.17 Cr First Contract- INR 314.49 Cr (Ex-Works Supply) Second Contract - INR 179.68 Cr (All Services)
Status	Work in progress in Stage # 2 Units (Unit # 4 & Unit # 5). Details are given below.

2.2 Financial Progress

Description	Total Value	Amount Paid till date (Including GST)	Actual % Payment released to vendor
Supplies	INR 314.49 Cr (371.10 Cr with GST)	INR 295.4 Cr	79 %
Installation Services	INR 179.68 (212.03 Cr with GST)	INR 152.9 Cr	72 %
Total	INR 494.17 Cr (583.13 Cr with GST)	INR 448.3 Cr	77 %

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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2023)

2.3 Status of Major heads with respect to Contractual Schedule

S. N	Activity Description	Contractual schedule		Anticipated completion	Present Status	Remarks/ major reasons for delay
		Start	Finish			
1	Basic Engineering	-	Dec'21	-	Completed	-
2	Detail Engineering	Jan'22	June'22	-	Completed	-
3	BOI Ordering	-	Apr'22	-	Completed	<p>With respect to item No. 4, it is submitted that while placing orders and procurement of a few distinctive materials, various issues as submitted by the EPC vendor (M/S BHEL) such as exorbitant price rise of material post covid - 19, Limited vendor base/ response from vendors, change of law for make in India and restriction on sourcing of material from border sharing countries were faced.</p> <p>A. For Absorber, C-276 clad plate, very limited vendor base is available in India and the materials were being sourced from China by all vendors executing NTPC FGD's projects prior to change of law. With repetitive procurement action and poor vendor response, orders could be placed by BHEL only in Sep'2023 to Indian vendors, sourcing raw material from non-border sharing countries which has caused a total delay of 17 months. Further U#5 supply was impacted due to red sea crisis linked to Israel – Hamas war from 19.10.2023 and transportation of material delayed.</p> <p>B. For Chimney flue can titanium material also, change of law for sourcing of material from border sharing countries has impacted supply, material is supplied from Indian vendor received only by Apr'24 with 19 months delay.</p> <p>C. For Gypsum dewatering System, for high-capacity requirement (more than 35 MT/hour), limited Indian vendors are available barring vendors of Chinese base and with available Indian vendors BHEL could place order in Jan'24 only to M/s Eimco. with Manufacturing cycle of 10-12 months, which caused a total delay of 24 months.</p> <p>D. With drastic changes in Power sector and necessity of extension and expansion of Thermal Power Plants, Limited Thermal Power Plants Construction vendors BHEL has received huge orders of Thermal Power Plant from Public and Private sectors and Limited manufacturing and</p>
4	Manufacturing & Supply	June'22	April'23	Feb'26	94 % completed	
5	Civil & structural works	Dec'21	May'23	Feb'26	97 % completed	
6	Mechanical Equipment erection	June'22	July'23	June'26	65 % completed	
7	Electrical & C&I works	Sep'22	Sep'23	July'26	55 % Completed	
8	Commissioning of U#4	-	Oct'23	Aug'26	-	
9	Commissioning of U#5	-	Jan'24	Oct'26	-	
10	Completion of facilities	-	Apr'24	Dec'26	-	


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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)⁸

					<p>execution capabilities of BHEL and widespread scenario of relaxation of SOX norms by MoEF has led to adjustment of Priorities by BHEL from FGDs to Main Plants. Eventually MoEF &CC vide notification dated 11.07.2025 has revised norms for SOX emissions and For Category “C” TPPS like Sipat, installation of FGDs is not required.</p> <p>E. Additionally, due to financial failure and abrupt demobilization of existing Mechanical erection agency, deployment of new erection agencies was enforced which has added to the delay in completion they another mechanical erection agency was deployed. With scarcity of skilled manpower for construction works in the country, work progress is slow and NTPC is making all efforts to complete the works.</p> <p>Though NTPC has been making all efforts for completion of FGD System irrespective of MoEF & CC notification dated 11.07.2025 relaxing FGD implementation for Sipat. Considering the above unforeseen circumstances NTPC Sipat moved an application before Hon’ble Supreme Court of India for extension of time in respect of completion of Stage-II FGD system. The same has been allowed by the Hon’ble Court and granted extension till Dec’2026 vide order dated 18.12.2025</p>
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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

2.4 Major Areas works in progress and major achievements till 31.12.2025.

S N	Area	Major milestones achieved and Status of Work
1	Chimney	<ul style="list-style-type: none"> Chimney #4 – Chimney Shell casting and painting completed. Flue Can Erection Completed. Chimney #5 – Chimney Shell casting and painting completed. Flue Can Erection Completed.
2	Absorber Tanks & RCPHs	<ul style="list-style-type: none"> Absorber & RPCH #4 – Absorber work completed till Upper Casing, Balance work of absorber, RCPH Structure work, RC Pumps and oxidation blowers readiness for Trials etc. in progress. RC Pump Piping erection started Total erection – 635/907 MT Absorber & RPCH #5 – Absorber base plate, bottom casing, Intermediate casing completed. Upper casing work started. RCPH Structure work in progress. RC Pumps and oxidation blowers alignment in progress. Total erection – 364/907 MT
3	Booster Fans & Existing duct connection	<ul style="list-style-type: none"> U#4 & 5 Bypass Damper installation work completed. U#5 Connection with existing duct completed. Unit#4 Booster Fans: 2/2 Motor trial taken, Fans commissioning and balance activities in progress. Unit#5 Booster Fans: Both Fans Motors & Diffuser placed, alignment activities in progress.
4	Ducting	<ul style="list-style-type: none"> U#4 Duct: Booster Fan inlet duct ATT completed; Booster Fans outlet Duct erection in progress. Duct Support structure & ducting - total 1790/2616 MT erection completed. U#5 Duct: Booster Fans inlet Duct ATT completed and connected with existing plant duct completed; Booster Fans outlet Duct erection in progress. Duct Support structure & Ducting total erection - 1300/2404 MT. <p>Duct Preassembly work and erection work for both units in progress simultaneously along with insulation work</p>
5	Gypsum Dewatering and Handling System	<ul style="list-style-type: none"> Gypsum Dewatering building – Structure work in progress (395/451 MT erection completed). Gypsum Shed – Civil works completed. Structure erection -140/196 MT, balance in progress. Gypsum handling conveyor work started
6	Other Common Systems	<ul style="list-style-type: none"> Compressor House: Ready for commissioning ECW/ ACW Building Structure work completed Control Room Building – AC & ventilation system work nearing completion. All common tanks 13 Nos (Auxiliary Absorber, PHC, Process Water Tanks etc.) erection completed with Water fill test. Painting, finishing and rubber lining/ flake glass lining work in progress. Pipe Rack structure erection in progress (97/174 MT completed). Piping work in progress for Process water, Fire Protection etc. in testing stages
7	Electrical & Instrumentation Systems	<ul style="list-style-type: none"> 11KV Switchgear -1/2 Sections charged with CEA clearance. 2/2 HT Transformers (12.5 MVA) charged. ESP Transformer 4E,5E charged DCS commissioning and charging done. ECR Building and Control Room is ready. Balance Electrical & Instrumentation Panels readiness, Cable tray/Cabling laying work and Equipment charging activities in progress.

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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Progress status as on 30.09.2025

Progress status as on 31.12.2025

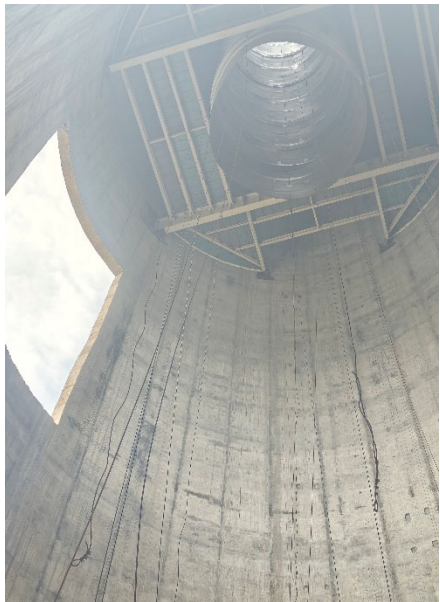
Chimney U#4 – Balance Painintng comp leted after June'25

Chimney U#4 –
Completed



Chimney #5 - Flue can erection completed after June'25

Chimney #5 -
Completed



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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)¹¹

Progress status as on 30.09.2025

Absorber & RPCH U#4 – Upper Casing, RC Pumps and Piping, Oxidation blowers etc. work started after June '25



Progress status as on 31.12.2025

Absorber & RPCH U#4-



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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Progress status as on 30.09.2025

Absorber & RPCH U#5 – Lower Casing, RC Pumps and Oxidations blowers etc. alignment started after June '25



Progress status as on 31.12.2025

Absorber & RPCH U#5-



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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Progress status as on 30.09.2025

Booster Fan U#4 – One Fan Motor Trial done. 2nd Ready for Motor Trial All gates, Auxilairy equipment erection started after June'25



Progress status as on 31.12.2025

Booster Fan U#4



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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Booster Fan U#5 – Further Erection work in progress after June'25



Booster Fan U#5 –



Progress status as on 30.09.2025

Duct U#4 & U#5 – Major ducting work completed after Mar'25 (Approx 700 MT)



Progress status as on 31.12.2025

Duct U#4 – Booster Fan Inlet Side duct almost ready, out let duct erection started



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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Duct U#5



Duct U#5 – Booster Fan Inlet duct completed with exsisting plant duct connection



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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Progress status as on 30.09.2025

ECR #1 – Panels erection, Cable laying and Panel charging activities contunied after Mar'25



Progress status as on 31.12.2025

ECR #1 – Electrical & C&I Works – 12.5 MVA Transformer charging, DCS chaging etc completed since June'25. Building and Control Room ready



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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)¹⁸



Progress status as on 30.09.2025

Progress status as on 31.12.2025

ECR#1 – AC & Ventilation System

ECR#1 – AC & Ventilation System



3608

Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Compressor House - Equipment and piping Made ready After June'25



Compressor House – Ready in all respects



ECW/ ACW Building



Compressor House, ECW/ACW Shed and Process water Tanks



Progress status as on 30.09.2025

Progress status as on 31.12.2025

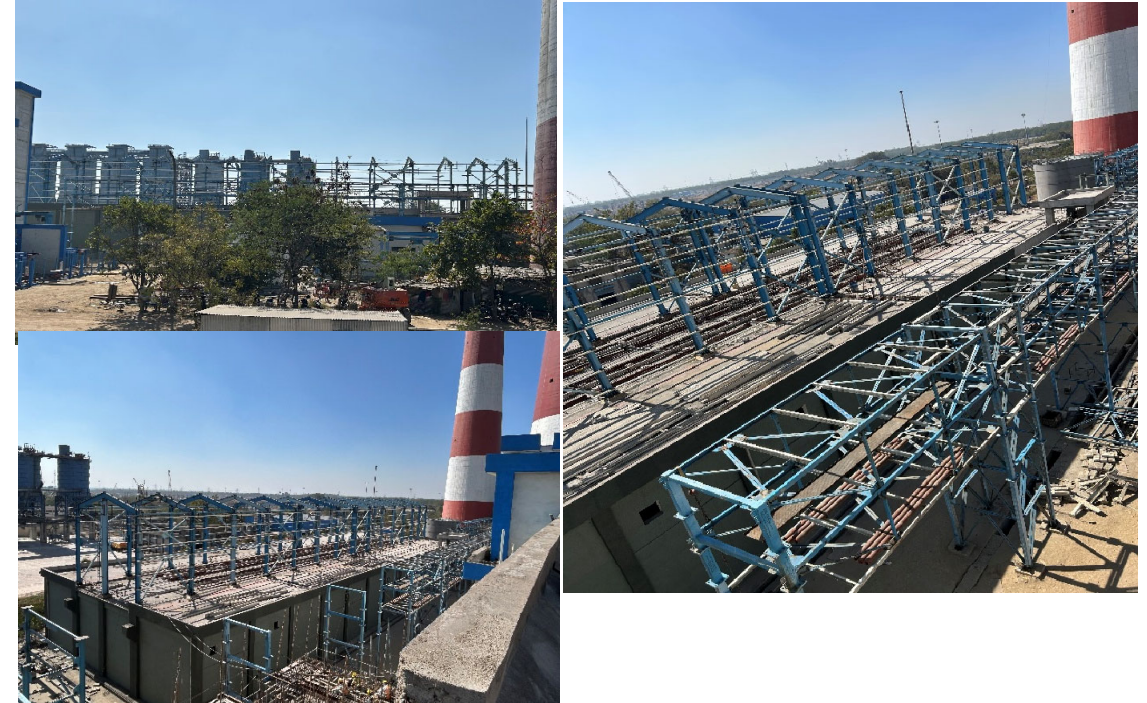
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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Gypsum Shed – Finishing and Structure erection activities after June'25



Gypsum Shed –Structure erection, Gypsum Conveyor work etc. after Sep'25



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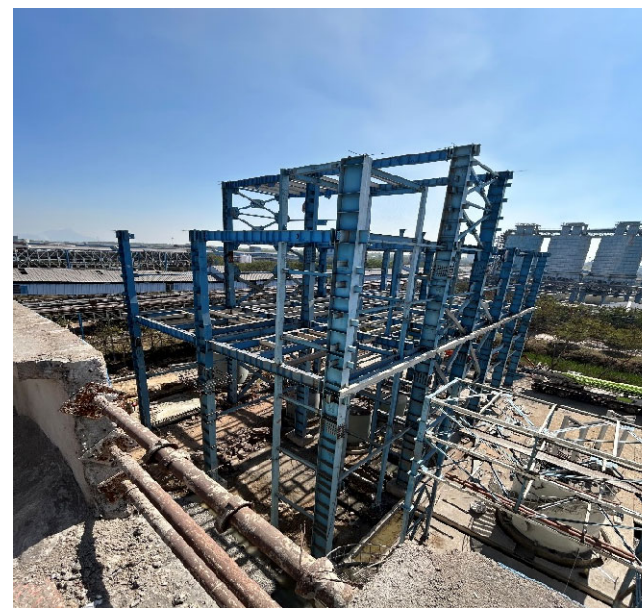
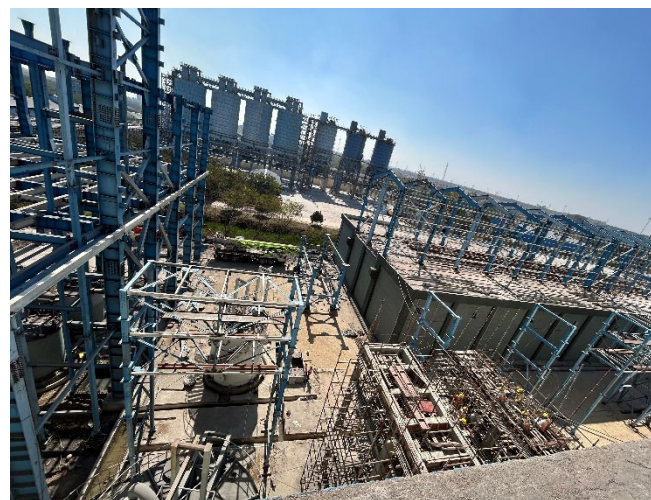

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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Gypsum Dewatering Building – Structure erection (Tier 3)



Gypsum Dewatering Building – Further Structure erection after Sep'25



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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Progress status as on 30.09.2025

Common Tanks Erection



Progress status as on 31.12.2025

Common Tanks Erection – Finsihing activities after Sep'25



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Status report of Wet Flue Gas Desulphurization (WFGD) System installation at NTPC -Sipat (As on 31.12.2025)

Progress status as on 30.09.2025



Progress status as on 31.12.2025

PRCT - Erection after Sep'25



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VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.459/2018

IN THE MATTER OF:
RASHMI SINGH

...APPLICANT

VERSUS

NTPC LTD. & ORS.

...RESPONDENTS

Know all to whom these presents shall come that I, NTPC Ltd., the above named Respondent No. 1, do hereby appoint:

Adarsh Tripathi, Vikram Singh Baid and Ajitesh Garg, Advocates
(MP/1256/2014) (D/3896/2018) (D/5097/2021)
G-34, Basement, Lajpat Nagar-III, New Delhi
9090416535/9425308454

Advocate(s), to be my/ our true and lawful attorney (s), in the matter noted above, to do all the following acts, deeds and things, or any of them, (jointly and severally) and also ratify anything already done on our behalf that is to say: -

1. To sign, verify and present and send notices, replies rejoinders, pleadings, appeals, cross-objections or petitions for execution, review, revision, other petitions or affidavit or other documents as shall be deemed necessary or advisable for the prosecution of the case or in relation thereto in all its stages.
2. To appear, act, and plead in the above-mentioned case in any court or tribunal etc, in which the same be heard or tried in the 1st instance or in appeal or review or revision or execution or in any other stage of its progress until its final decision.
3. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise to or in any manner relating to the said case.
4. To receive documents, papers, records, orders etc. and to do all other acts all things, which may be necessary or proper to be done for the progress and in all course of the prosecution of the said case.
5. To employ any other legal practitioner, advocate or consultant authorizing him to exercise the power and authority hereby conferred on the Advocate (s) whenever he/they may think fit to do so.

And I/We hereby agree that whatever the Advocate (s) or his/ there substitute shall do in the premises shall be binding on me in all intents and purposes just as if it would have been done by me.

And I/We hereby agree not to hold the Advocate (s) or his/their substitute responsible for the said case in consequence of his absence from the court when the said case is called up for hearing.

And I/We hereby agree that in the event of the whole or any part of the fee agreed by me/ us to be paid to the Advocate (s) remaining unpaid he/they shall be entitled to withdraw from the prosecution of the said case, or not to appear until the same is paid.

In witness whereof I/We hereunto set my/our hand to these presents the contents of which have been explained to and understood by me/us.

Date:12.02.2026

Adarsh

Vikram

Ajitesh

Adarsh Tripathi, Vikram Singh Baid and Ajitesh Garg
(MP/1256/2014) (D/3896/2018) (D/5097/2021)
Advocate (s)

Pankaj

पंकज शर्मा
PANKAJ SHARMA
अपर महाप्रबंधक (ई एम जी)
AGM (EMG)
एनटीपीसी लिमिटेड, सीपत, बिलासपुर (छ.ग.)
NTPC Limited, Sirat, Bilaspur (C.G.)





एनटीपीसी लिमिटेड
(भारत सरकार का उद्यम)

NTPC Limited

(A Govt. of India Enterprise)

सीपत /SIPAT

M/s Rashmi singh

VERSUS

NTPC Limited-Sipat

AUTHORIZATION LETTER

I, Swapan Kumar Mandal, Chief General Manager of NTPC Ltd, Sipat Super Thermal Power Station, PO-Ujjwal Nagar, Bilaspur, Chattisgarh, do hereby authorize Shri Pankaj Kumar Sharma Emp No: 077080, AGM (EMG), to represent NTPC Ltd. and to do all such acts, deeds etc. including executing of Vakalatnama, institution of proceedings, Affidavit, Pleading, evidence and other documents as may deem necessary in connection with the proceedings (and also for filing of caveat) before the Hon'ble Court(s) of Competent Jurisdiction.

Dated this 20th Day of February 2026.

(S K Mandal)
Chief General Manager